

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1990
ANSWERED ON:02.12.2011
WORKSHOPS CONDUCTED BY THE NCW
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of workshops organised by the National Commission for Women (NCW) in the country during each of the last three years and the current year so far, State-wise;
- (b) the expenditure incurred on these workshops during the said period; and
- (c) the manner in which these workshops have been helpful in performing the welfare work for women in a better way?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b) & (c): National Commission for Women (NCW) has organized 34 seminars/ workshops since 2008-09 upto October, 2011. A Statement showing the details of seminars/ workshops organised by the National Commission for Women (NCW) in the country, State-wise, during each of the last three years and the current year along with the expenditure incurred on them is at Annex.

The mandate of NCW includes review of existing provisions of the Constitution and laws affecting women and recommending amendments thereto, calling for special studies for investigation into specific problems or situations arising out of discrimination and atrocities against women, undertaking promotional and educational research so as to suggest ways of ensuring due representation of women in all spheres etc. NCW to this end and purpose, organizes seminars and workshops, on several topics relevant to its mandate. The topics selected address the current felt needs, issues highlighted in the media and other concerns related to women and their problems. These seminars/workshops serve as interactive platform for various stakeholders to exchange ideas and experiences on different topics. The deliberations and exchanges provide valuable inputs for new legislative proposals, for amendments in existing laws for monitoring the implementation of laws and for introduction of new schemes for the welfare of women. Besides, they help in creating overall awareness on women's issues.